

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s VANTAGE MACHINE TOOLS PRIVATE LIMITED OPERATING IN HEAVY MACHINE TOOLS BUSINESS AT D.NO 2-48, GOLLAPALLI, NUZVID MANDAL, ANDHRA PRADESH- 521111 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Vantage Machine Tools Private Limited. PAN: AAECV6909J, CIN No: U29246AP2013PTC090019
2	Address of the registered office	D.No.2-48, Gollapalli, Nuzvid Mandal, Andhra Pradesh- 521111.
3	URL of website	NA
4	Details of place where majority of fixed assets are located	D.No.2-48, Gollapalli, Nuzvid Mandal, Andhra Pradesh- 521111.
5	Installed capacity of main products/ services	Any Interested PRA's can email us @ ip.vantage2022@gmail.com .
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements for the Financial Year 2018-19, the Turnover of the company is Rs.1,20,82,114/-.
7	Number of employees/ workmen	Zero
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The documents can be obtained by sending a request E-mail at ip.vantage2022@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The documents can be obtained by sending a request E-mail at ip.vantage2022@gmail.com
10	Last date for receipt of expression of interest	11.05.2023
11	Date of issue of provisional list of prospective resolution applicants	21.05.2023
12	Last date for submission of objections to provisional list	26.05.2023
13	Process email id to submit EOI	ip.vantage2022@gmail.com

For any information and clarification please mail to ip.vantage2022@gmail.com or call to 9951789558 (CA Chaitanya Kiran) and 9949926945 (N Yogasai)

Sd/-

CA Dr. Immaneni Eswara Rao

Resolution Professional

IBBI/IPA-001/IP-P01224/2018-19/11943

AFA Valid up to 01/11/2023

Contact Number : 9951789558

Address for Communication: # 40-26-22, Mohiddin Street,
Chandramoulipuram, Opp Telephone Exchange,

M G Road, Labbipet, Vijayawada, Andhra Pradesh-520010.

For M/s Vantage Machine Tools Private Limited

Date: 26-04- 2023

Place : Vijayawada

ఫారం - జ

మెసర్స్ వాంటేజ్ మెషిన్ టూల్స్ ప్రైవేట్ లిమిటెడ్ డి.నెం.2-48, గొల్లపల్లి, నూజివీడు మండలం, ఆంధ్రప్రదేశ్-521111 వద్ద హాబీ మెషిన్ టూల్స్ వ్యాపారం నిర్వహిస్తున్న సంస్థ గురించి ఆసక్తి వ్యక్తీకరణ కొరకు ఆహ్వానము
(ఇన్సాలెన్సీ మరియు బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొరకు ఇన్సాలెన్సీ తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016 లోని రెగ్యులేషన్ 36ఎ (1) క్రింద)

సంబంధిత వివరములు		
1	PAN / CIN /LLP నెం.తో పాటు కార్పొరేట్ డెటాల్ పేరు:	మెసర్స్ వాంటేజ్ మెషిన్ టూల్స్ ప్రైవేట్ లిమిటెడ్, PAN : AAECV6909J CIN No : U29246AP2013PTC090019
2	నమోదిత కార్యాలయ చిరునామా:	డి.నెం.2-48, గొల్లపల్లి, నూజివీడు మండలం, ఆంధ్రప్రదేశ్-521111.
3	URL యొక్క వెబ్సైట్	NA
4	స్థిరాస్థులలో ఎక్కువభాగం ఉన్న ప్రదేశం వివరములు	డి.నెం.2-48, గొల్లపల్లి, నూజివీడు మండలం, ఆంధ్రప్రదేశ్-521111.
5	ఇనస్టాల్డ్ చేయబడిన ప్రధాన ఉత్పత్తుల సామర్థ్యం / సేవలు	ఆసక్తిగల ఎవరేని PRAలు మా ip.vantage2022@gmail.com కు ఇమెయిల్ చేయవచ్చును.
6	గత ఆర్థిక సంవత్సరంలో విక్రయించిన ప్రధాన ఉత్పత్తులు / సేవల పరిమాణం మరియు విలువ :	ఆర్థిక సంవత్సరం 2018-19 కొరకు ఆడిట్ చేయబడిన ఆర్థిక నివేదికల ప్రకారం కంపెనీ టర్నోవరు రూ.1,20,82,114/-
7	ఉద్యోగుల/ కార్మికుల సంఖ్య :	జీరో
8	గత రెండు సంవత్సరాలుగా అందుబాటులో ఉన్న ఆర్థిక నివేదికలు (షెడ్యూల్డ్తో) సహా మరియు వివరాలు, క్రెడిటార్స్ జాబితా, ప్రక్రియ యొక్క తదుపరి ఈవెంట్ల సంబంధిత తేదీలు ఇక్కడ అందుబాటులో ఉన్నాయి.	ip.vantage2022@gmail.com వద్ద అభ్యర్థన ఇ-మెయిల్ పంపడం ద్వారా డాక్యుమెంట్స్ పొందవచ్చును.
9	కోడ్ యొక్క సెక్షన్ 25(2) (హెచ్) క్రింద దరఖాస్తుదారుల తీర్మానం కొరకు అర్హత	ip.vantage2022@gmail.com వద్ద అభ్యర్థన ఇ-మెయిల్ పంపడం ద్వారా డాక్యుమెంట్స్ పొందవచ్చును.
10	ఆసక్తి వ్యక్తీకరణ స్వీకరణకు చివరి తేది :	11-05-2023
11	బెత్తాహిక తీర్మానం దరఖాస్తులదారుల తాత్కాలిక జాబితా జారీ తేది	21-05-2023
12	తాత్కాలిక జాబితాకు అభ్యంతరములు దాఖలు చేయుటకు ఆఖరి తేది	26-05-2023
13	EOI సమర్పించుటకు ఇ-మెయిల్ ఐడిని ప్రాసెస్ చేయండి	ip.vantage2022@gmail.com

గమనిక : ఏదైనా సమాచారము మరియు స్పష్టీకరణ కొరకు దయచేసి మెయిల్ : ip.vantage2022@gmail.com కు పంపగలరు లేదా 99517 89558 (CA చైతన్య కిరణ్) మరియు 99499 26945 (N యోగసాయి) వారిని సంప్రదించగలరు.

సం/-

CA డా॥ ఇమ్మానేని ఈశ్వరరావు

రిజిస్ట్రార్ జనరల్ ప్రొఫెషనల్

IBBI/IPA-001/IP-P01224/2018-19/11943

AFA చెల్లుబాటు 01/11/2023 వరకు

సంప్రదించవలసిన నెంబర్ : 99517 89558

ఆడ్రస్ : 40-26-22, మొహద్దీన్ స్ట్రీట్, చంద్రమౌళీపురం, టెలిఫోన్ ఎక్స్చేంజ్ ఎదురుగా, ఎమ్.జి.రోడ్డు, లక్ష్మీపేట, విజయవాడ, ఆంధ్రప్రదేశ్-520010.

తేది : 26-04-2023

ప్రదేశం : విజయవాడ

మెసర్స్ వాంటేజ్ మెషిన్ టూల్స్ ప్రైవేట్ లిమిటెడ్ తరపున

28

YEARS OF

BUILDING TRUST

AU

SMALL

FINANCE

BANK

A SCHEDULED COMMERCIAL BANK

PREDICTABLY

CONSISTENT

CUSTOMERS

↑ 40%

27.5 Lakh

38.6 Lakh

Mar'22

Mar'23

PAT

↑ 26%

1,130

1,428

FY 22

FY 23

NETWORTH

↑ 46%

7,514

10,977

Mar'22

Mar'23

GROSS ADVANCES

↑ 26%

46,789

59,158

Mar'22

Mar'23

DEPOSITS

↑ 32%

52,585

69,365

Mar'22

Mar'23

TOTAL ASSETS

↑ 31%

69,078

90,216

Mar'22

Mar'23

Rs. in Cr.

AU Small Finance Bank Limited

(CIN: L36911RJ1996PLC011381)

Registered Office:- 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur 302001, Rajasthan (INDIA)

Tel: +91-141-4110060, Fax No : +91- 141-4110090 Website: www.aubank.in

Statement of Audited Financial Results for the quarter and year ended March 31, 2023

(₹ in Lakhs)

S. No.	Particulars	Quarter ended March 31, 2023 (Audited)	Quarter ended March 31, 2022 (Audited)	Year ended March 31, 2023 (Audited)	Year ended March 31, 2022 (Audited)
1	Total Income from Operations	2,60,791.23	1,97,840.73	9,23,987.25	6,91,542.49
2	Net Profit for the period (before Tax, Exceptional and Extraordinary items)	53,003.86	38,910.66	1,86,463.68	1,45,407.05
3	Net Profit for the period before tax (after Exceptional and Extraordinary items)	53,003.86	38,910.66	1,86,463.68	1,45,407.05
4	Net Profit for the period after tax (after Exceptional and Extraordinary items)	42,463.22	34,607.49	1,42,792.53	1,12,983.42
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	Refer Note (ii)	Refer Note (ii)	Refer Note (ii)	Refer Note (ii)
6	Equity Share Capital	66,674.51	31,490.00	66,674.51	31,490.00
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance sheet of the previous year	10,31,059.86*	7,19,911.40**	10,31,059.86*	7,19,911.40**
8	Securities Premium Account	3,80,573.24	2,09,335.72	3,80,573.24	2,09,335.72
9	Net worth (Refer Note iii)	10,97,734.37	7,51,401.40	10,97,734.37	7,51,401.40
10	Outstanding Debt	6,29,865.21	5,99,077.86	6,29,865.21	5,99,077.86
11	Outstanding Redeemable Preference Shares	-	-	-	-
12	Debt Equity Ratio (Refer Note iii)	0.34	0.47	0.34	0.47
13	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) - (before and after exceptional item) (not annualised))				
	1. Basic:	6.37	5.51	21.86	18.03
	2. Diluted:	6.34	5.46	21.74	17.85
14	Capital Redemption Reserve	-	-	-	-
15	Debt Redemption Reserve	-	-	-	-

* As at March 31, 2023 ** As at March 31, 2022

Notes:

(i) The above is an extract of the detailed format of quarter and year ended Financial Results filed with the Stock Exchanges under Regulation 33 & 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarter and year ended Financial Results are available on the websites of the Stock Exchanges, www.nseindia.com and www.bseindia.com and of the Bank www.aubank.in.

(ii) Information related to the total comprehensive income and other comprehensive income are not furnished as Ind AS is not yet made applicable to Bank.

(iii) Information as required pursuant to Regulation 52(4) of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 Methodology for computation of the ratios is as follow:

Debt-Equity Ratio

Represents the ratio of Borrowings/ Sum of Capital and Reserves & Surplus

Net worth

Net worth represents sum of Capital and Reserves & Surplus.

For AU Small Finance Bank Limited

Sanjay Agarwal

Managing Director & CEO

Date : April 25, 2023

AA+ /Stable

CRISIL RATING

For Fixed Deposits

1027

Touchpoints

24

21 States + 3 UTs

28,320

Employees

1800 1200 1200

Follow us on

in f t y

/aubankindia

Dalmia

Bharat Limited

Powering Positive Transformation for

PEOPLE. PLANET. PLANT.

With a carbon footprint of 463 kgCO2/ton* of cementitious material, we have one of the lowest carbon footprints in the cement industry, globally. We are committed to bring positive transformation by contributing towards the preservation of our planet.

*Under Assurance

DALMIA BHARAT LIMITED

(CIN No: L14200TN2013PLC112346)

Regd. Office: Dalmiapuram - 621651, Distt. Tiruchirapalli (Tamil Nadu)

Phone 91 11 23465100 Website: www.dalmiabharat.com

Extract of the Audited Consolidated and Standalone Financial Results for the quarter and year ended 31st March, 2023

(Rs. Crore)

Particulars	For the quarter ended			For the year ended	
	31-03-23	31-12-22	31-03-22	31-03-23	31-03-22
	(Audited)	(Unaudited)	(Audited)*	(Audited)	(Audited)*
Consolidated financial results					
Total income from continuing operations	3,912	3,355	3,380	13,540	11,286
Profit before tax from continuing operations (after exceptional items & share of profit/(loss) of associate and joint venture)	733	288	361	1,325	1,152
Profit for the period/ year from continuing operations	608	214	270	1,083	837
Profit/(loss) for the period/ year from discontinued operations	1	4	1	(4)	8
Net profit for the period/ year after tax (continuing and discontinued operations)	609	218	271	1,079	845
Net profit for the period/ year after tax and non controlling interest	589	204	266	1,035	816
Total comprehensive income/(loss) for the period/ year (Comprising Profit for the period (after tax) and Other Comprehensive income (after tax))	415	287	67	(234)	2,660
Paid-up equity share capital-Face Value Rs. 2/- each	37	37	37	37	37
Other equity				15,591	16,024
Earnings per share from continuing operations (not annualised)					
Basic (In Rupees)	31.39	10.61	14.16	55.44	43.15
Diluted (In Rupees)	31.38	10.61	14.15	55.41	43.10
Earnings per share from discontinued operations (not annualised)					
Basic (In Rupees)	0.03	0.27	0.05	(0.22)	0.45
Diluted (In Rupees)	0.03	0.26	0.05	(0.22)	0.45
Earnings per share from continuing and discontinued operations (not annualised)					
Basic (In Rupees)	31.42	10.88	14.21	55.22	43.60
Diluted (In Rupees)	31.41	10.87	14.20	55.19	43.55
Standalone financial results					
Total income from operations	34	32	34	132	135
Other income	94	11	93	200	214
Profit before tax	95	12	96	205	195
Profit after tax	89	11	96	195	183

* Restated (refer note 4(ii)) of consolidated financial results.

Notes :

The above is an extract of the detailed format of financial results for the quarter and year ended 31-03-2023, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the financial results for the quarter and year ended 31-03-2023 are available on the Stock Exchange websites, www.nseindia.com and www.bseindia.com and on the Company's website www.dalmiabharat.com

Place : New Delhi

Date: 25th April, 2023

(Puneet Yadu Dalmia)

Managing Director & CEO

DIN : 00022633

(Gautam Dalmia)

Managing Director

DIN : 0009758

“IMPORTANT”

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FORM G (Re-issue)

INVITATION FOR EXPRESSION OF INTEREST FOR S. KUMARS LIMITED

(Under Regulation 36A (I) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN / CIN/ LLP No.	S. Kumars Limited CIN: U7100MH1972PLC015956
2.	Address of the registered office	Niranjan, 99, Marine Drive, Mumbai- 400002
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/s-kumars-limited/
4.	Details of place where majority of fixed assets are located	3A, A.B. Road, Industrial Area No 2, Dewas, Madhya Pradesh - 455001
5.	Installed capacity of main products /	To produce 40,000 Meters per day of fabric (Unit is not operational since April 2021)
6.	Quantity and value of main products/ services sold in last financial year	Corporate Debtor is engaged in textile manufacturing. In FY 21-22, Revenue from Operations was Rs 18.65 crores (Unit is not operational since April 2021)
7.	Number of employees/ workmen	5 employees as on the date of publishing the Form G
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Audited Balance Sheet of last 2 years and other details are available at - https://insolvencyandbankruptcy.in/cirp/s-kumars-limited/ Or email at s.kumars.lbc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://insolvencyandbankruptcy.in/cirp/s-kumars-limited/ Or email at s.kumars.lbc@gmail.com
10.	Last date for receipt of expression of interest:	11-05-2023
11.	Date of issue of provisional list of prospective resolution applicants	21-05-2023
12.	Last date for submission of objections to provisional list:	26-05-2023
13.	Process email id to submit EOI	s.kumars.lbc@gmail.com

Sd/-

AAA Insolvency Professionals LLP

IBBI/PE-0002/PA-I/2022-23/50001

Resolution Professional

Hemant Shah, Partner, AAA Insolvency Professionals LLP

the authorised partner in the matter of S. Kumars Limited

(AFA Valid till: 22-11-2023)

Date : 26.04.2023

Place : Mumbai

TATA

TATA STEEL LIMITED

Registered Office: Bombay House, 24, Homi Mody Street, Fort, Mumbai - 400 001, India Tel.: +91 22 6665 8282

Email: cosec@tatasteel.com Website: www.tatasteel.com

CIN: L27100MH1907PLC000260

NOTICE IN RELATION TO FORFEITURE OF PARTLY PAID-UP EQUITY SHARES

Notice is hereby given that Tata Steel Limited ('Company') has forfeited the partly paid-up equity shares on which the call money remained unpaid.

The Board of Directors at its meeting held on March 27, 2023, approved the forfeiture of 1,91,630 partly paid-up equity shares of face value ₹10/- each (partly paid-up ₹2.504 per share) (post sub-division 19,16,300 partly paid-up equity shares of face value ₹1/- each), on which the first and final call money remains unpaid, in accordance with the Letter of Offer dated January 22, 2018 and the Articles of Association of the Company.

The Notice of Forfeiture of partly paid-up equity shares and amount paid thereon dated April 21, 2023 have been sent to the partly paid-up equity shareholders by electronic mode on April 21, 2023 and by physical mode on April 24, 2023.

For any queries/ correspondence, kindly contact the Company or the Registrar at:

Link Intime India Private Limited (Unit:Tata Steel Limited) C-101, 1st Floor, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (West), Mumbai – 400 083, Maharashtra, India.

Contact Person: Mr. Sumeet Deshpande

Telephone: +91 810 811 4949, Fax: +91 22 4918 6195

E-mail:tsl.call1@linkintime.co.in Website: www.linkintime.co.in

SEBI Registration No.: INR000004058

Tata Steel Limited

Sd/-

Parvatheesam Kanchinadham

Company Secretary &

Chief Legal Officer (Corporate & Compliance)

April 25, 2023

Mumbai

TATA STEEL

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s VANTAGE MACHINE TOOLS PRIVATE LIMITED OPERATING IN HEAVY MACHINE TOOLS BUSINESS AT D.No 2-48, GOLLAPALLI, NUZVID MANDAL, ANDHRA PRADESH- 521111 (Under Regulation 36A(I) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Vantage Machine Tools Private Limited. PAN: AAECV6909J, CIN No: U29246AP2013PTC090019
2	Address of the registered office	D.No. 2-48, Gollapalli, Nuzvid Mandal, Andhra Pradesh- 521111.
3	URL of website	NA
4	Details of place where majority of fixed assets are located	D.No. 2-48, Gollapalli, Nuzvid Mandal, Andhra Pradesh- 521111.
5	Installed capacity of main products/ services	Any Interested PRA's can email us @ ip.vantage2022@gmail.com.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements for the Financial Year 2018-19, the Turnover of the company is Rs.1,20,82,114/-.
7	Number of employees/ workmen	Zero
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The documents can be obtained by sending a request E-mail at ip.vantage2022@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The documents can be obtained by sending a request E-mail at ip.vantage2022@gmail.com
10	Last date for receipt of expression of interest	11.05.2023
11	Date of issue of provisional list of prospective resolution applicants	21.05.2023
12	Last date for submission of objections to provisional list	26.05.2023
13	Process email id to submit EOI	ip.vantage2022@gmail.com

For any information and clarification please mail to ip.vantage2022@gmail.com or call to 9951789558 (CA Chaitanya Kiran) and 9949926945 (N Yogasai)

Sd/-

CA Dr. Immaneni Eswara Rao

Resolution Professional

IBBI/PA-001/IP-P01224/2018-19/11943

AFA Valid up to 01/11/2023

Contact Number : 9951789558

Address for Communication: # 40-25-22, Mohiddin Street, Chandramoulipuram, Opp Telephone Exchange, M G Road, Labbipet, Vijayawada, Andhra Pradesh-520010.

For M/s Vantage Machine Tools Private Limited

Date: 26-04- 2023

Place : Vijayawada

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